NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 737/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Shrem Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER

CSP No. 737/230-232/NCLT/MB/MAH/2017 CSP No. 738/230-232/NCLT/MB/MAH/2017

The Company Petitions are allowed, vide separate Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 738/(MAH)/2017

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ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Shrem Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CSP No. 737/230-232/NCLT/MB/MAH/2017 CSP No. 738/230-232/NCLT/MB/MAH/2017

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